

(b) During 91-92.

(c) The exchange equipment has been allotted and purchase order has been placed on M/s. ITI. The early supply of equipment has been requested.

Use of Rice Straw

1186. SHRI EDUARDO FALEIRO: Will the Minister of AGRICULTURE be pleased to state:

(a) the purpose for which rice-straw can be used;

(b) whether rice-straw can be used as cattle feed and also to solve power problem in rural areas; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI JAYANTILAL VIRCHANDBHAISHAH): (a) Sir, Rice-straw can be used for wide variety of applications such as feed, fuel, thatching, packaging, paper & pulp, paddy straw mats and bags, rope, straw boards, compost, speciality items.

(b) and (c). Rice straw is used as cattle feed in some of the rice growing areas. Its nutritive value and palatability can be improved by urea treatment. Power can be generated in rural areas by setting up rice straw based thermal power plants.

Thoubal Multi-Purpose Project of Manipur

1187. PROF. MEIJINLUNG KAMSON: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any damage has been

caused to the construction of the on-going Thoubal multi-purpose project of Manipur in a recent incident;

(b) if so, the details thereof;

(c) the initial cost of the project and the expenditure likely to be incurred on the project; and

(d) the time by which it is likely to be completed?

THE MINISTER OF WATER RESOURCES AND MINISTER OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): (a) and (b). No such information has been received at the Centre.

(c) The originally estimated cost of the project of Rs. 47.25 crores, approved in the year 1980, has now been revised by the state Government to Rs. 138.84 crores. An expenditure of Rs. 41.85 crores has been incurred upto the end of VII Plan and likely expenditure during 1990-91 is Rs. 18.37 crores.

(d) During VIII Plan.

Prawn Fish Seed Hatchery at Badapokharan in Maharashtra

1188. SHRI RAM NAIK: Will the Minister of AGRICULTURE be pleased to refer to the reply given to Unstarred Question No. 3674 on 30 August, 1990 and state:

(a) the details of corrective measures taken by the State/Union Government to make the Prawn Fish Seed Hatchery functional;

(b) the time bound programme to complete the structural repairs and modifications; and

(c) the reasons for not anticipating the

structural defects at the time of construction?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI JAYANTILAL VIRCHANDBHAI SHAH): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

Upgradation of extra Departmental Sub-Post Office at Deepnagar

1189. SHRI PREM PRADEEP: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the criteria for upgrading Extra Departmental Sub-Post Office into regular Sub-Post Office;

(b) whether there is any proposal to upgrade the Extra Departmental Sub-Office into regular Sub-Post Office in Village Deepnagar in Nalanda District of Bihar; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAI PARKASH):

(a) (i) The proposed sub-office should have a minimum anticipated work-load of 5 hrs. per day.

(ii) While the proposed departmental sub office is expected to be financially self supporting in urban areas, a loss of Rs. 2400 is allowed (Rs. 4800/- in hilly/backward/tribal areas).

(b) and (c). The information is being collected and will be laid on the Table of the House.

[*Translation*]

Shares from Narmada Waters

1190. SHRI SATYANARAYANJATIYA: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of the award given by the Narmada Water Dispute Tribunal with regard to sharing of Narmada river waters;

(b) the arguments put forward before NWDT by the States concerned in favour of their claims for such waters; and

(c) the present position of utilisation of the allocated waters by the States concerned?

THE MINISTER OF WATER RESOURCES AND MINISTER OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): (a) The allocation of water of Narmada river at 75% dependable yield as per Narmada Water Disputes Tribunal Award is as under:

<i>Million Acre Feet (MAF) Million m³ (m. cum.)</i>		
1	2	3
Madhya Pradesh	18.25	22511.00
Gujarat	9.00	11191.00
Maharashtra	0.25	308.36
Rajasthan	0.50	616.10